

IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7589 OF 1999

I. I. S. EMPLOYEES' H. BLDG. CO-OP. SOCTY. LTD.

Appellant

(s)

VERSUS

STATE OF KARNATAKA & ORS

Respondent

(s)

(With office report )

Date: 22/02/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s) Mr. K.C.Sudarshan, Adv.

Mr. M.A.Chinnasamy, Adv.

Mr. K.N. Chanderashekhar, Adv.

For Respondent(s) Mr. K.B. Sounder Rajan, Adv.

Mr. Sanjay R. Hegde ,Adv

Mr. Anil Kumar Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

It is stated before us that Counsel for the Contesting Respondent No.4 has recently been appointed as Member of the Central Administrative Tribunal and therefore, Respondent No.4 is not represented by an Advocate-on-Record.

Let this matter come up after eight weeks. The Registry shall intimate Respondent No.4 to make alternative arrangement for his representation before this Court forthwith.

(SUKHBIR PAUL KAUR)

(VIJAY DHAWAN)

COURT MASTER

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